

SPECIAL BENCH
COURT - I

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/217(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	PARSVATECH WORKSPACES PRIVATE LIMITED VS XPLORE-TECH SERVICES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms.Tanvi Luhariwala, Adv.] For the Operational Creditor

Mr.Joy Saha, Sr. Adv.] For the Corporate Debtor

Mr.V.N.Dwivedi, Adv.]

Ms.Jayanti Char,Adv.]

O R D E R

1. Ld. Sr.Counsel/Counsel on both sides present.
2. Post the matter before the Regular Bench on **11/06/2024**.

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**